

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 115  
IA No. 382/JPR/2022  
IA No. 149/JPR/2023  
CP No. (IB)- 136/9/JPR/2020  
Under Section 9 of IBC, 2016

**In the matter of:**

**Euchemy Industry Co. Ltd. ... Operational Creditor/Applicant**

**Versus**

**M/s Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Amrita Sarkar, Adv.  
For the Respondent : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Amodini Raina, Adv.  
Ayandeb Mitra, Adv.

**ORDER**

List the matter on 23.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 14, 2024